DIVISION BENCH
COURT - II

S-1

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/512(KB)2018
IA(I.B.C)/613(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024, 10:30 A.M

IN THE MATTER OF	**UCO BANK** **VS** **RABIRUN VINIMAY PRIVATE LIMITED**
UNDER SECTION	**IBC UNDER SEC 7**

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For Liquidator
Mr. Saptarshi Mandal, Adv.

O R D E R

1. Learned Counsel for the Liquidator present.
2. Post this matter **on 02.04.2024.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

MJ